

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI SUKHDEV SINGH DHINDSA): (a) to (d) A budgetary allocation of Rs. 8264.25 crore has been made for the year 2003-04 for subsidy on urea. This includes Rs. 7555.00 crore for subsidy on indigenous urea and Rs. 709.25 crore on imported urea. It is expected that the above budgetary allocation will be sufficient for making subsidy payments to urea manufacturers and urea importers. In the event of budgetary allocation falling short of the meeting the requirements, additional funds will be sought at the time of making provision for revised estimates.

New drugs price control order

4368. SHRIMOOLCHAND MEENA:

SHRI M. N. DAS :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that Bangalore High Court has thrown out the new pharma policy;
- (b) if so, the details thereof;
- (c) the action taken by Government to defend its position; and
- (d) by when Government propose to come out with the new Drugs Price Control Order ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHHATTRA PAL SINGH): (a) to (d) A Public Interest Litigation in Karnataka High Court resulted in an order dated 12-11 -2002 which stopped the Government from implementing the price control regime of the Pharmaceutical Policy-2002. Government have filed a Special Leave Petition in the Supreme Court against the order of the Karnataka High Court.

Low yield of Bt. Cotton

4369. SHRI A. VIJAYA RAGHAVAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Competent Authority is aware of the report "Probe sought into failure of first Bt. Cotton Crop" as appeared in the media;
- (b) if so, the action taken thereupon;